

**Tax Concessions to Privately Owned
Historical Buildings**

4616. SHRI DIGVIJAY SINH : Will the Minister of TOURISM be pleased to state :

(a) whether Government propose to give tax concessions to privately owned buildings of historical importance ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) and (b). The Central Ministry of Tourism does not have any proposal to give tax concessions to privately owned buildings of historical importance.

**Single Outing of Two Children by Indian
Airlines Crew**

4617. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that two twin girls aged 6½ years travelled on 24 May, 1987 from Kuwait to Trivandrum on Air India flights No. 932 in a group of over 20 unaccompanied children ;

(b) if so, whether these two children were singled out and offloaded at Goa Airport by Air India crew ;

(c) if so, the reasons therefor ;

(d) whether United Malayalee Organisations in Kuwait had taken up the matter with Government ;

(e) if so, whether any enquiry has been conducted into the incident ; and

(f) if so, the findings thereof and action taken against the erring crew members ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) to (c). The two children were offloaded at Goa Airport through oversight. On realising the error, immediate

action was taken to send the children by alternate flight to Trivandrum.

(d) to (f). The matter was taken up by the United Malayalee Organisations in Kuwait. Air-India conducted an enquiry into the incident and two Cabin Crew members, who were found responsible for this incident, were awarded punishment of reduction of two stages in the time scale of pay for a period of one year. The inflight supervisor was issued a warning.

Departmental Enquiry

4618. SHRI SANTOSH KUMAR SINGH : Will the Minister of TOURISM be pleased to state :

(a) whether a departmental enquiry is being conducted against some officers of the rank of Regional Director for their being inefficient and corrupt ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) A departmental enquiry was conducted against an officer of the rank of Regional Director and has since been completed. The advice of the UPSC is awaited before taking further action.

(c) Does not arise in view of reply at (a) and (b) above.

Quota of Army in Leh to Delhi Flights

4619. SHRI P. NAMGYAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether a large number of seats on Indian Airlines flight from Leh to Srinagar, Chandigarh and Delhi have been reserved for military and para military personnel to the detriment of general public especially during the period of closure of Leh-Srinagar Road ;

(b) if so, the details thereof ; and

(c) the steps proposed to mitigate the